

Measures will also have to be initiated for reducing energy intensity in different sectors through changes in technology and processes. Inter-fuel and intra-fuel substitution will have to be optimised. The main emphasis will have to be towards in maximising the use of renewable sources of energy. Major stress on efficiency, conservation and demand management has to be laid to bring down the energy elasticity to out put.

In the field of use of water, it is essential to increase the productivity of water harnessed through irrigation by improving efficiency of water management and by conjunctive use of surface and ground water, adequate sustainable maintenance and farmers' involvement.

Mineral resources, being non-renewable, call for more vigorous and sustained efforts for the discovery and exploration of mineral deposits and scientifically planned demand management and replacement by substitutes.

Compassionate Employment out of Handicapped quota in Jammu and Kashmir

3846 MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state:

(a) the criteria for employment on compassionate grounds in Class-IV category out of handicapped quota in Jammu and Kashmir, under various welfare schemes;

(b) the details of applications received and disposed of, indicating employment provided/rejected, alongwith reasons therefor, during the last three years till date, separately;

(c) whether cases of residents of Rajouri district recommended by the Chief Secretary/Additional Chief Secretary and Deputy Commissioner and by the Home and Social Welfare Departments have been pending since 1992-93; and

(d) if so, the details thereof and the reasons therefor and by when employment is likely to be offered in these cases?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN):

(a) As per State Government rules, out of total number of available vacancies in the direct recruitment quota (reserved as well as un-reserved), handicapped persons get preferential treatment for selection in each service, class, category and grade to the extent of 2% of the posts.

(b) to (d) The information is being collected from the concerned Recruitment Agencies and will be laid on the Table of the House, as and when received.

Non Utilization of Central Assistance for Employment in Rural Areas

3847 SHRI SATISH PRADHAN:
SHRI ADIK SHIRODKAR:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of financial assistance provided under different Central schemes for creation of employment in rural areas during the last three years, the results achieved therefrom, particularly in Maharashtra;

(b) the details of financial allocations available under those schemes to Maharashtra for the current year;

(c) whether it is a fact that the Central assistance provided under those schemes is not properly utilised by the State Governments; and

(d) if so, what specific steps have been taken/are proposed to be taken for effective monitoring and concurrent evaluation of the schemes to achieve their objectives?